

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 108**  
**(IB)-995(PB)/2020**

**IN THE MATTER OF:**

Manab Datta & Ors.

.... Applicant/petitioner

v.

Grandstar Reality Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 03.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Srishti Kapoor, Mr. Savar Mahajan, Adv.

Mr. Divya Sharm, Adv.

**ORDER**

On the request of the corporate debtor counsel, list this matter on 09.12.2020 with a peremptory direction to both sides to file short written submissions by next date of hearing.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**